

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of Sh. Gieriesh Kumar Saini S/o Late Girdhari Lal Saini, Judicial Assistant, E.C.-13121/48542624, his name is hereby struck off from the pay roll/strength of this office w.e.f. 20.10.2025 (F/N) in terms of CCS Pension Rules, General Conditions, Rule-5 (2).

*Chandna*

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs):  
Delhi

No. 5772 - 5802 /Admn-II/PF-JA&SJA/2026

Dated Delhi the 31 JAN 2026

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
2. The DDO, Accounts Branch, South-East District, Saket Courts, New Delhi.
3. The Leave Sanctioning Authority, South-East District, Saket Courts, New Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), South-East District, Saket Courts, New Delhi.
6. Dealing Assistants – Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & South-East District, Delhi/New Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. Sh. Rakesh Yadav, Welfare Officer, Tis Hazari Courts, Delhi.
11. Sh. Sudhir Kumar Saini S/o Late Girdhari Lal Saini, R/o 905, Gali Chandi Wali, Paharganj, New Delhi-110055. Also at- House No. 4139, Kasuaru Wallan, Pahar Ganj, New Delhi (Mob. No. 7011347061).

*21/01/2026*  
Administrative Officer (J), (Admn. II)  
O/o Principal District & Sessions Judge (HQs):  
Delhi.